

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3902
ANSWERED ON:06.08.2014
RESERVATION OF SCS STS IN EDUCATIONAL INSTITUTIONS
Lokhande Shri Sadashiv Kisan;Nete Shri Ashok Mahadeorao

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government proposes to make provisions for reservation of the people belonging to the Scheduled Castes/Scheduled Tribes in educational and technical institutions in proportion to the percentage of their population;
- (b) if so, the details thereof;
- (c) the details of the schemes being run for promoting education among students of Scheduled Castes and Scheduled Tribes and providing technical education to them in the country including Maharashtra as on date;
- (d) whether the students of Scheduled Castes/Schedule Tribes have actually been benefited by these schemes; and
- (e) if so, the number of beneficiary students of Scheduled Castes/Scheduled Tribes from these schemes during the last three years till date, State-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a) & (b) Central Educational Institutions (Reservation in Admission) Act, 2006, which came into force w.e.f. 4th January, 2007, provides for 15%, 7.5% and 27% reservation in admission of the students belonging to the Scheduled Castes, Scheduled Tribes and the other Backward Classes (non-creamy layer) respectively, in Central Educational Institutions established, maintained or aided by the Central Government, and for matters connected therewith or incidental thereto. UGC has also issued guidelines to Universities and Colleges for implementation of reservation policy of Government of India.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, which came into force from 1st April, 2010, provides for free and compulsory education to all children in the age group of six to fourteen years. Section 12(1)(c) of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, inter alia, provides that a specified category school and a private unaided school shall admit in class I to the extent of at least twenty-five per cent of the strength of that class, children belonging to weaker sections and disadvantaged group in the neighborhood and provides for free and compulsory elementary education. The definition of 'child belonging to disadvantaged group' includes a child belonging to SC/ST; and now, children with special needs also.

(c) The Government has launched various programmes all over India, including state of Maharashtra, for the educational development of Scheduled Castes and Scheduled Tribes. At Primary and Secondary education stage these Schemes include Sarva Shiksha Abhiyan (SSA), Kasturba Gandhi Balika Vidyalaya, Mahila Samakhyia Programme, Rashtriya Madhyamik Shiksha Abhiyan, Scheme for setting up of Model Schools in Educationally Backward Blocks (EBBs) as benchmarks of excellence and Mid-Day Meal Scheme.

In Higher Education, opening of Central Educational Institutions like Central Universities, Indian Institutes of Technology, Indian Institutes of Management, Indian Institutes of Information Technology in uncovered/un-served areas, expansion of Polytechnic and Scheme of setting up of 374 model colleges in districts having GER for higher education less than the national average have been launched. The Central Government has recently launched the Rashtriya Uchchar Shiksha Abhiyan (RUSA) which intends to incentivize the state for developing higher education with equity and inclusion. There is a special component of equity in RUSA. The University Grants Commission (UGC) also implements various schemes for educational empowerment of Scheduled Castes and Scheduled Tribes such as Establishment of Equal Opportunity Cells (EOC) for SC/ST/OBC/Minorities, Establishment of Residential Coaching Academies for Minorities/SC/ST and Women in Central Universities/Deemed to be Universities, Post-Doctoral Fellowships for SC/ST, Rajiv Gandhi National Fellowships for SC/ST, Post-Graduate Scholarships for SC/ST students in professional courses, Establishment of Centres for Studies in Social Exclusion & Inclusive Policy, Remedial Coaching schemes for SCs, STs, OBC (non-creamy layer) & Minorities, Scheme of career oriented courses in universities and colleges, Construction of Women 's Hostels for Colleges.

In addition to this many other Student Support Programmes like Construction & Running of Girls' Hostel for Students of Secondary & Higher Secondary Schools, Construction of Women's Hostel in Polytechnics and Colleges, National Means-cum-Merit Scholarship Scheme (NMMSS), National Scheme of Incentive to Girls for Secondary Education (NSIGSE), Scheme of Scholarship for College and University Students, Scheme of Interest Subsidy on Education Loan, All India Council for Technical Education (AICTE)'s Post Graduate Scholarship for GATE qualified have also been launched.

Ministry of Social Justice & Empowerment and Ministry of Tribal Affairs have also launched schemes which supplement the efforts of Ministry of Human Resource Development. These schemes are - Babu Jagjivan Ram Chhatrawas Yojana, Establishment of Ashram Schools in Tribal Sub Plan Areas, Pre Matric & Post Matric Scholarships for SC/ST students, Hostels for SC/ST girls and boys, Central Sector Scheme of Upgradation of Merit of SC/ST Students, Central Sector Scholarship of Top Class Education For SC/ST students, National Overseas Scholarship for SC/ST students, Vocational Training Centres in Tribal Areas and Grant under Article 275 (1) of the constitution (construction of Eklavaya Model Residential Schools which a component in this scheme).

(d) Yes, Madam.

(e) The Enrolment of SC/ST Students at School and Higher Education level, state-wise, is given at Annexure-I and Annexure-II respectively.